

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-512
IB-421/ND/2019
IA/1328/2022

IN THE MATTER OF:

Sumukhi Sales Pvt.Ltd.

....Applicant

Vs.

YM Foodways Pvt. Ltd

....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 15.09.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

For the Respondent

For the Liquidator

Ms. Udita Singh, Adv.

Mr. Vinod Kr Chaurasia, Adv.

ORDER

List the matter for argument before the Regular Bench on **26.09.2022**.

—Sd/—

(RAHUL BHATNAGAR)
MEMBER (T)

—Sd/—

(JUSTICE TELAPROLU RAJANI)
MEMBER (J)

Amit Tiwari